

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 1383 of 2019

Manga Aaind**Petitioner**
Versus
The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner :Mr. K.S. Nanda, Advocate
For the State :Mr. Vishwanath Roy, A.P.P

07/Dated: 09.07.2020

1. Learned counsel for the petitioner submits that co-convict has preferred Cr. Revision No.1471 of 2019 in which the lower court record has been received and prays that the present revision may be tagged alongwith the aforesaid criminal revision.
2. Learned APP is present.
3. Heard. Office to put up the present revision alongwith Cr. Revision No.1471 of 2019 and list the revisions on 29.07.2020.

(AMITAV K. GUPTA, J.)

Tarun/-